

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-472(PB)/2017

IN THE MATTER OF:

Smt. Anupam Khanna

.....Petitioner

v.

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. Varadharajan
Hon'ble Member (J)

For the Petitioner(s):

For the Respondent(s):

ORDER

For order, see (IB)-02(PB)/2017

12.01.2018
Vineet